



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.05.2024

NOTICE

Please take notice that the following matters listed in the Court – II on 08.05.2024, are as follows. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 238 of 2023 (PH)	Adesh Gupta & Ors. Vs. Liberty Shoes Ltd. & Ors.	08.05.2024	21.05.2024
2.	Comp. App. (AT) No. 68 of 2024 (With Defects) (PH)	HLV Ltd. Vs. ITC Ltd. & Ors. With	08.05.2024	10.05.2024
3.	Comp. App. (AT) No. 81 of 2024 (PH)	JM Financial Asset Reconstruction Company Ltd. Vs. ITC Ltd. & Ors. With	08.05.2024	10.05.2024
4.	Comp. App. (AT) No. 83 of 2024 (With Defects) (PH)	Vivek Nair & Anr. Vs. ITC Ltd. & Ors.	08.05.2024	10.05.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar